violations of the Foreign Exchange Eegulations Act and other laws by Air-India in Bombay: and

(b) if so, the departmental action taken against the officers concerned?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) Yes, Sir. The Ministry of Finance (Enforcement Directorate) have, after investigation, initiated adjudication proceedings against Air India and 8 officers of the Corporation in connection with irregular issue of tickets without 'F form clearance.

(b) Air-India initiated Departmental action as a result of which one officer was removed from service. Cases against three other officers have not been finalised pending completion of adjudication proceedings initiated by the Enforcement Directorate against them on the same charges.

## KUTTANAD AS A TOURIST CENTRE

48. SHR1 NIREN GHOSH: SHRI ARAVINDAKSHAN KAIMAL: SHRI **KESAVAN** (THAZHAVA)

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether Government propose to develop Kuttanad in Kerala as a tourist centre:
- (b) whether Government have received any scheme from the State Government of Kerala in this regard; and
- (c) if so, the action taken by Government in this regard?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) Yes, Sir.

A proposal to construct Tourist Bungalow at Kuttanad has ;faeen received from the Government of Kerala.

(c) The scheme has been included in the Fourth Five Year Plan on Tourism. The expenditure will be shared on 50:50 basis by the Central and State Governments.

## STEEL BOAT BUILDING YARD, IN KERALA

49. SHRI NIREN GHOSH: SHRI ARAVINDAKSHAN KAIMAL; **SHRI KESAVAN** (THAZHAVA)

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

- (a) whether the State Government of Kerala has requested the Union Government to establish the Steel Boat Building Yard in Kerala under the Indo-Soviet Agreement on priority basis; and
- (b) if so, the decision taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-**OPERATION** (SHRI ANNASAHEB SHINDE): (a) A request was received from the Government of Kerala for establishment of a vard for construction of steel fishing vessels in a suitable place in Kerala under the agreement concluded between Governments of India and the U.SS.R.

(b) The deep sea fishing industry is one of the fields covered by the Indo-Soviet credit agreement concluded in December, 1966. The agreement is in general terms and does not refer to specific projects connected with the development of fisheries. The terms and conditions under which the agreement will be operated in the field of fisheries have to be determined separately. The question of establishment of a boat building yard for steel fishing vessels under the agreement is not at present under consideration. It is therefore, premature at this stage to consider the question of location of the yard.